

PAPERS LAID ON THE TABLE

REPORT OF BACKWARD CLASSES
COMMISSION AND MEMORANDUM
EXPLAINING ACTION TAKEN THEREON.

The Minister of Home Affairs and Heavy Industries (Pandit G. B. Pant): Sir, I beg to lay on the Table a copy of the Report of the Backward Classes Commission (Vols. I—III) together with the Memorandum explaining the action taken thereon, under clause (3) of Article 340 of the Constitution. [Placed in Library. See No. S-366/56].

AMENDMENTS TO DELHI (CONTROL OF
BUILDING OPERATIONS) REGULATIONS.

The Minister of Health (Rajkumari Amrit Kaur): Sir, I beg to lay on the Table, under sub-section (3) of section 19 of the Delhi (Control of Building Operations) Act, 1955, a copy of each of the following Notifications making certain amendments to the Delhi (Control of Building Operations) Regulations, 1955:

(1) Notification No. F.1(4)/55-Admn., dated the 8th February, 1956.

(2) Notification No. F.1(6)/55-Admn., dated the 5th June, 1956.

(3) Notification No. F.1(37)/56-Admn., dated the 19th June, 1956.

[Placed in the Library. See No. S-367/56].

STATEMENT RE IMPORT OF GYPSUM
FROM PAKISTAN

The Minister of Production (Shri K. C. Reddy): Sir, I beg to lay on the Table a copy of the Statement on the import of gypsum from Pakistan, in pursuance of an undertaking given on the 28th August, 1956. [See Appendix X, annexure No. 48].

SUMMARY OF PROCEEDINGS OF
FIFTEENTH SESSION OF STANDING
LABOUR COMMITTEE

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on

the Table a copy of the summary of proceedings of the Fifteenth Session of the Standing Labour Committee held at New Delhi on the 4th and 5th April, 1956. [Placed in Library. See No. S-368/56].

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sittings held on the 1st September, 1956, agreed without any amendment to the Indian Coconut Committee (Amendment) Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 20th August, 1956."

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current Session, were assented to by the President during the last week:

1. The Inter-State Water Disputes Bill, 1955.
2. The Multi-Unit Co-operative Societies (Amendment) Bill, 1955.
3. The Indian Lac Cess (Amendment) Bill, 1955.
4. The Hindu Minority and Guardianship Bill, 1953.
5. The States Reorganisation Bill.
6. The Bihar and West Bengal (Transfer of Territories) Bill.